

No. O.A. 350/00571/2017

Date of order: 9.4.2018

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member

For the Applicant : Mr. C. Sinha, Counsel

For the Respondents : Mr. A.K. Banerjee, Counsel

O R D E R (Oral)

A.K. Patnaik, Judicial Member:

Heard Mr. C. Sinha, Ld. Counsel for the applicant and Mr. A.K. Banerjee, Ld. Counsel for the official respondents.

2. Mr. Sinha, Ld. Counsel, fairly submitted that on receipt of instructions, he has contacted the applicant and as per the instructions of the applicant, nothing further remains to be settled in the instant O.A.

3. Accordingly, this O.A. stands disposed of being infructuous.

4. However, the applicant is at liberty to file any further O.A., if any further grievance still exists.



SP